

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE: : CHENNAI**

**ORIGINAL APPLICATION No. 203 of 2021 (SZ)  
I.A.No. 140 of 2021 (SZ)**

**IN THE MATTER OF:**

Meenava Thanthai K.R. Selvaraj Kumar  
Meenava Nala Sangam  
Chennai .. Applicants

-versus-

State of Tamil Nadu through  
The Chief Secretary  
Chennai and Ors. .. Respondents

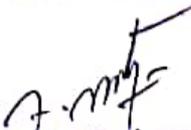
**Report filed by the Superintending Engineer, WRD, Palar Basin  
Circle, Chennai-5**

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I, A. Muthiah, s/o. Asokan, aged about 57 years residing at "C" Block, 207, Casagrand Aristo Apartments, Nobel Street, Nanganallur, Chennai-61 in my capacity as Superintending Engineer, WRD, Palar Basin Circle, Chennai in charge of the impugned mouth of the River Cooum, filing this report pursuant to the orders dated 15.09.2021 made by this Hon'ble Tribunal in the O.A. herein and also the Public Works Department has been appointed as the nodal agency for providing necessary logistics for this purpose.

2. Accordingly, a letter was addressed to the District Collector Chennai, the Director, Ministry of Environment, Forest and Climate

  
Executive Engineer, PWD, WRD,  
Aranyar Basin Division,  
Chepauk, Chennai-600 005,

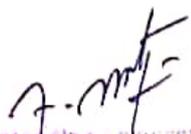
  
Superintending Engineer, WRD,  
Palar Basin Circle,  
Chepauk, Chennai-5.

Change (MoEF & CC, Chennai-34, the Chairman, State Costal Zone Management Authority, Chennai, the Commissioner of Police, Greater Chennai Police, Vepery, Chennai and the Joint Commissioner of Police (Eastern Zone), Chennai-8 to depute a representative from their offices to have the joint inspection of the impugned Cooum mouth on 07.10.2021 at 11.30 am vide Letter No. A1/NGT 203/2021 dated 30.09.2021.

3. I state that in response to the letter dated 30.09.2021 addressed from this office, the Revenue Divisional Officer, North representing the District Collector, Chennai, a representative of the Ministry of Environment, Forests and Climate Change, the Joint Commissioner of Police (Eastern Zone) and the Assistant Director representing the Department of Geology and Mining and the undersigned (Superintending Engineer) have inspected the area on 07.10.2021.

4. I state that following the inspection made, the report of the Joint Committee would be filed on receipt of the reports from the representing departments/authorities in the Joint Committee as appointed by this Hon'ble Tribunal. The individual report of the Members of the Joint Committee would also be filed along with the Joint Committee Report.

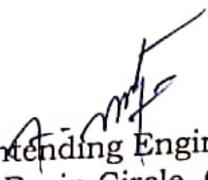
  
Executive Engineer, PWD., WRD.,  
Aranlyar Basin Division,  
Chepauk, Chennai-600 005.

  
Superintending Engineer, WRD.  
Palar Basin Circle,  
Chennai-600 005.

5. It is stated that for the purpose of getting reports and compiling the same after discussion, if any, required on the reports received from the Members of the Joint Committee, further time of not less than 2 months is required for co-ordination of arranging further inspection, if required and for preparation of reports.

It is, therefore, prayed that this Hon'ble Tribunal may be pleased to grant further time of 2 months for filing the report of the Joint Committee/individual report of the Members and thus render justice.

  
Executive Engineer, PWD., WRD.,  
Aranayar Basin Division,  
Chepauk, Chennai-600 005.

  
Superintending Engineer, WRD  
Palar Basin Circle, Chennai-5

#### VERIFICATION

I, A. Muthiah, s/o. Asokan, officiating as Superintending Engineer, WRD, Palar Basin Circle, Chennai-5, do verify that the submissions made from paragraphs 1 to 5 are true and correct to the best of my knowledge from records and I signed this on this.....<sup>07<sup>th</sup></sup>Day of October, 2021 at Chennai.

  
Executive Engineer, PWD., WRD.,  
Aranayar Basin Division,  
Chepauk, Chennai-600 005.

  
Superintending Engineer, WRD  
Palar Basin Circle, Chennai-5